3239 Written Answers

to Quesions

of the coal target for the Fourth Plan has not yet been taken. It is, however, expected that the National Coal Development Corporation will increase production in the outlying coalfields by a sizeable quantity by 1970-71 from projects taken up in the III Plan itself.

(b) Yes, Sir.

(c) and (d). Except for the Singareni Collieries Company which will meet the additional requirements of consumers in the South, no new mine, according to present estimates, is proposed to be developed either in the public or in the private sector for the production of non-coking coal. New mines, which may feed specific projects like power stations etc. may, however, be allowed.

MANUFACTURE OF AC MOTOR COACH

496. SHRI SURJIT SINGH ATWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Integral Coach Factory at Perambur is manufacturing AC motor coaches on a regular production basis; and

(b) if so, what are their production targets?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) Regular production of AC motor coaches has not yet been commenced, at the Integral Coach Factory, Perambur. Only 4 prototype coaches (BG) have so far been made, during 1963-64.

(b) Regular production is proposed to be undertaken in 1965-66 and the target production, expected to be reached within 3 months of taking the work in hand, is 4 BG motor coaches per month and 4 MG motor coaches per month.

U.S. AID FOR COAL-MINING PROJECTS

497. SHRI SITARAM JAIPURIA: Will the Minister of STEEL AND MINES be pleased to state: (a) whether India has sought United States aid for certain coal-mining projects; and

(b) if so, what are the details?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Yes, Sir.

(b) Loan assistance from the U.S.A. has been sought for.—

- (i) developing an open-cast coking coal mine with a capacity of 1.5 million tonnes and for a washery to beneficiate the coal at Ramgarh.
- (ii) for developing three non-coking coal mines with a total capacity of 5.05 million tonnes and a coking coal mine with a capacity of 1.50 million tonnes.

FOREIGN TRADE AS A SUBJECT OF SPECIAL STUDY IN UNIVERSITIES

498. SHRI SITARAM JAIPURIA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that recently he made a suggestion for the inclusion of foreign trade as a subject of special study in the Universities in India;

(b) whether the Universities have been consulted in this matter; and

(c) if so, the reaction of the Universities to the proposal?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir.

- (b) No, Sir.
- (c) Does not arise.

SUPPLY OF WAGONS AND LOCOMOTIVES FOR COAL TRANSPORT IN MADHYA PRADESH

499. THAKUR BHANU PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government of Madhya Pradesh requested the Ministry of

3241 Calling attention to a [10 DEC. 1964] matter

Railways in June 1962 for release of fifty box wagons and three new locomotives for handling the problem of coal transport; and

(b) if so, whether the request was acceded to?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b) No request was received from the Government of Madhva Pradesh in June, 1962 for release of 50 BOX wagons. A request for the release of 50 BOBS wagons was, however, recevied, but this could not be acceded to as such wagons are not intended for coal transport nor could they be spared by the Railways. After discussion, suitable 4-wheeler wagons have been offered to the Electricity Board.

A request from the Madhya Pradesh Electricity Board was also received in June, 1962 for 3 new steam locomotives and after discussions with the representatives of the Madhya Pradesh Electricity Board, 3 'YI' locomotives have been offered to them,

12 NOON

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

REPORTED DECISION OF GOVERNMENT OF CEYLON *re.* NON-RENEWAL OF EXISTING RESIDENCE VISAS ISSUED TO INDIANS

SHRI M. RUTHNASWAMY (Madras): May I call the attention of the Minister of External Affairs to the reported decision of the Government of Ceylon not to renew the existing residence visas issued to Indians for stay in Ceylon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Sir, the Government of India have seen Press reports regarding the reported decision of the Government of Ceylon not to renew existing residence visas issued to Indian nationals for stay in Ceylon.

of Urgent Public 3242 Importance

However, there has been no official announcement to this effect. It has also been reported by our High Commistioner in Ceylon that there has not been any abnormal non-renewal of the existing residence visas.

Residence visas are granted for a year on payment of visa fee of Rs. 400. These visas are renewable. The number of Indians holding residence visas is approximately 16,000. These visaholders are generally in urban areas and are either employees or businessmen. Since residence of non-nationals in Ceylon is governed by stay permits specified in the visas, non-renewal would mean that visa-holders will have to leave Ceylon after the expiry of their visas. Though the continued stay of these visa-holders is not covered by the recent Indo-Ceylon Agreement of 30th October, 1964, any decision of the Government of Ceylon to suddenly stop renewal of all residence visas would obviously be against the spirit of the Agreement.

SHRI M. RUTHNASWAMY: May I ask whether the Government has enquired how this report has been published, whether they have asked our High Commissioner in Ceylon to report on the source of this information that has been published with regard to these visas?

SHRI DINESH SINGH: I do not know if the High Commissioner has gone into the source of the publication but the High Commissioner has mentioned to the Government of Ceylon that we are concerned about this matter.

SHRI A. D MANI (Madhya Pradesh): May I enquire from the Minister what is the procedure which is adopted by the Ceylon Government for renewal of residence visas? Do they give an opportunity to the person concerned to state why he wants to stay in Ceylon and for what purpose? In other words, are the principles of